## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/94/(IB)/2017

NAME OF THE PETITIONER(S)

: SHREYAS RELAY SYSTEMS LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITES & PROJECTS IND LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K.M. ANAND 9H.+ 9840844463. COUNTEL FOR PE72720NER

## **ORDER**

Counsel for petitioner present and filed affidavit and bank statement u/s 9(3)(b)& (c) of I&B Code, 2016. He is directed to furnish copy of the same to the other side. No representation on behalf of the respondent. Time extended at request for submitting arguments. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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